

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

11.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 253/252//HDB/2017
NAME OF THE COMPANY	Vagdevi Chit Funds Private Limited
NAME OF THE PETITIONER(S)	Vagdevi Chit Funds Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K-Lakshmi Narsimha	Advocate	9440569156	
Mr. Anil Kumar	Advocate		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.K.Lakshmi Narsimha along with Mr. Anil Kumar, learned Counsel for the petitioner.

Post the case on 02.03.2018.

Member (Tech)

Member (Judl)